

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 22nd March, 2013

NO. HC.VII-83/2013/ 2709 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to release Shri Binod Kumar Chetri, Joint Registrar (Judicial), Gauhati High Court, Guwahati from the Registry of the Gauhati High Court with effect from 01.04.2013 for the purpose of his joining as Additional District and Sessions Judge, Fast Track Court, Rangia, Kamrup.

By order,
Sd/- Robin Phukan
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-83/2013/ 2710 - 2738 /A.

Dated 22.03.2013

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The Registrar, Gauhati High Court, Agartala Bench, Agartala/ Imphal Bench, Imphal/ Shillong Bench, Shillong/Kohima Bench, Kohima/Aizawl Bench, Aizawl
4. The District and Sessions Judge, _____
5. The Judge, Designated Court, Assam, Guwahati
6. The Principal Judge, Family Court, NO.I & II Kamrup, Guwahati/Cachar, Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
13. The Member, MACT, _____
14. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. Shri Binod Kumar Chetri, Joint Registrar (Judicial), Gauhati High Court, Guwahati.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati
19. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
20. The Director, Law Research Institute, Gauhati High Court, Guwahati
21. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
22. The Sub-Divisional Judicial Magistrate (M)/ (S), _____
23. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
24. The Private Secretary to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati
25. The Superintendent (_____), Gauhati High Court, Guwahati
26. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
27. The Secretary, NEJOTI, Guwahati
28. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
29. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)

22/3/13

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